

Through FAX

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(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh
Registrar (Administration),
High Court of Jharkhand,
Ranchi

File No. XXII(6)/NJA/1/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Registrar (Administration),
National Judicial Academy,
National Judicial Academy Campus,
Suraj Nagar, Bhopal – 462044 (M.P.).

Sub.:- Regarding nomination for attending workshop on Adjudicating Terrorism Cases (Phase IV, Part II), scheduled to be held at the NJA, Bhopal on 28th & 29th September, 2019 [P-1170], organized in collaboration with Central and East European Law Initiative (CEELI) and Federal Judicial Centre (FJC), Washington.

Ref.:- **NJA/Reg.Admn./P-1170/2019/2873 dated 16.08.2019.**

Sir,

Apropos your letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate hereunder two (02) Judicial Officers to attend workshop on Adjudicating Terrorism Cases (Phase IV, Part II), scheduled to be held at the NJA, Bhopal on 28th & 29th September, 2019 [P-1170], organized in collaboration with Central and East European Law Initiative (CEELI) and Federal Judicial Centre (FJC), Washington:-

1. Sri Braj Kishore Pandey No.2, Additional Judicial Commissioner, Ranchi and
2. Sri Prem Shankar, District & Additional Sessions Judge, Chatra.

This is for your information and needful.

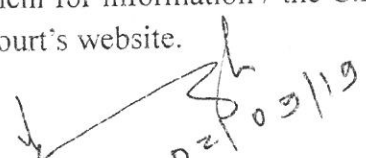
Yours faithfully,
Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 3228 /Apptt.

Dated Ranchi the Sept 03, 2019

Copy forwarded to the Judicial Commissioner, Ranchi & the Principal District & Sessions Judge, Chatra for information and needful / Sri Braj Kishore Pandey No.2, Additional Judicial Commissioner, Ranchi and Sri Prem Shankar, District & Additional Sessions Judge, Chatra with necessary permission to attend the workshop on Adjudicating Terrorism Cases (Phase IV, Part II), scheduled to be held on 28th & 29th September, 2019 at NJA, Bhopal as also to follow the "Joining Instructions" of NJA, which is available on the website of NJA, Bhopal / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.


Registrar (Administration)